

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 173/(MAH)/2017
CA No.

CORAM:

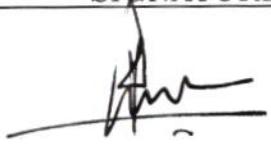
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Casa Builders Pvt .Ltd.
V/s.
SPSM Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rupesh Gekle	for Pehloger ilb legerad Partners	

ORDER

TCP 173/I&BC/NCLT/MB/MAH/2017

1. Learned Representative seeking adjournment. Granted.
2. Adjourned to **25.09.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

22.08.2017

ug

Sd/-

M.K. SHRAWAT
Member (Judicial)